

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 28.09.2022 (WEDNESDAY)

COURT-IV

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

02:00 PM

In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial) and Hon'ble Mr. Naresh Salecha, Member (Technical)

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 170 of 2020	Pranav Sharma Vs. Syndicate Bank	Shankari Mishra	Hitesh Sachar-R1

For Hearing

2.	Comp. App. (AT) (Ins) No. 983 of 2019	Nirmal Kumar Agarwal. Vs. State Bank of India & Ors.	Anup Kumar	Vaijayant P. -R1 Arjun Asthana -R2 Sreevita Ghosh- R3
3.	Comp. App (AT) (Ins) No. 887 of 2020	Abhimanyu Agrawal Vs. Bank of India & Anr.	Neha Gupta	Ketan M Parikh Kuldeep Kadesara -R1 Rajat Lohia-R2
4.	Comp. App. (AT) (Ins) No. 471 of 2022	Gyan Chandra Mishra Vs. Three C Universal Developers Pvt. Ltd. & Ors.	Deepak Agrawal	Abhishek Anand Sahil Bhatia-R1 & R2

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- 2. Website: www.nclat.nic.in**

**By order of Hon'ble Chairperson
-sd/-
Registrar**